BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 48/59/NCLT/AHM/2018

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.02.2018

Name of the Company:

Shree Autotech Forge Pvt Ltd.

V/s.

Registrar of Companies, Gujarat.

Section of the Companies Act:

Section 59 of the Insolvency and Bankruptcy

Code r/w regulation 38 of Voluntary

<u>Liquidation Regulations 2017</u>

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. UMESH VED

Pcs -

Petition

) ask 48. Ved

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Insolvany

ORDER

Learned PCS Mr. Umesh Ved present for Petitioner. None present for ROC.

Affidavit filed by Petitioner in compliance of the direction dated 01.02.2018.

Heard arguments of learned PCS for Petitioner.

Order reserved.

Hauser

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 15th day of February, 2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL